

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI

C I R C U L A R

Subject:- Demise of Mr. Narinder Jit Singh Bajwa, revered Brother-in-law of Hon'ble Ms. Justice Jyoti Singh, High Court of Delhi, New Delhi.

With profound sorrow and grief, this is to inform that Mr. Narinder Jit Singh Bajwa, revered Brother-in-law of Hon'ble Ms. Justice Jyoti Singh, High Court of Delhi, New Delhi, has left for his heavenly abode on 22.01.2023.

The Cremation shall take place on 24.01.2023 (Tuesday) at 09:30 am at Lodhi Crematorium, Lodhi Road, New Delhi.

Contact No. of Mr. Kamal Kumar Arora, PS is 9599952410.


(MRIDUL GUPTA)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 259/2732-2862 /ACJ(Central)/2023

Dated, Delhi the 23 JAN 2023

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi (C)
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular to the Judicial Officers of their respective districts.
10. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
11. R & I Branch for uploading on LAYERS/Centralized website also.


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